GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 809 TO BE ANSWERED ON 28.04.2016

STATUS OF PMGSY

809. SHRI RAMDAS C. TADAS:
SHRI RAGHAV LAKHANPAL:
SHRI SUMEDHANAND SARSWATI:
SHRI VINOD KUMAR SONKAR:
SHRIMATI RAMA DEVI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total number of projects sanctioned and proposals pending under Pradhan Mantri Gram Sadak Yojana (PMGSY) and the present status of the pending proposals, State/UT-wise including Maharashtra and Uttar Pradesh;
- (b) the details of the action being taken by the Government on the pending proposals and the time by which these are likely to be disposed of, State/UT-wise including Maharashtra and Uttar Pradesh;
- (c) the details of the special parameters adopted by the Government for the drought affected districts of the country along with the funds approved under this scheme;
- (d) whether funds for all the projects under PMGSY are being released on time and if so, the funds allocated, released and spent during the last three years, State/UTwise including Maharashtra and Uttar Pradesh;
- (e) whether targets set under the scheme were achieved during the last three years and the current year and if so, the details thereof and if not, the reasons therefor, State/UT-wise including Uttar Pradesh and the steps taken/being taken by the Government to ensure the timely completion of the projects under the scheme; and
- (f) the number of complaints received by the Government on the low quality of roads constructed under PMGSY and action taken thereon during the last three years?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b): At present, there is no proposal pending in the Ministry, including from the State of Maharashtra and Uttar Pradesh. State-wise details of proposals received and cleared with reasons for pendency is at **Annexure-I.**

- c)&(d): Maintenance of rural roads is the responsibility of the concerned state. As per PMGSY guidelines, the responsibility for construction as well as post construction 5year maintenance of constructed/upgraded roads lies with same contractor. The funds for the sanctioned projects are made available to the State Government concerned, in two installments. The State Government further transfers these funds to State Rural Road Development Agency (SRRDA). The first installment amounting to 50% of the sanctioned value of projects, (or annual allocation whichever is lower) is released subject to fulfilment of conditions, if any, stipulated earlier. The second installment is released to State Governments on utilization of 60% of available funds and submission of certain necessary documents. State-wise and year details of funds released and expenditure incurred during the last three years, including Maharashtra and Uttar Pradesh are at **Annexure-II**.
- (e): All State Governments are advised in various Regional Review Meetings and Empowered Committee Meetings to take suitable necessary action to expedite works under PMGSY and to ensure full utilization of funds. The following steps have been specifically taken by the Ministry in this direction:
- (i) States have been advised to augment executing capacity.
- (ii) Bidding Document provisions have been rationalized.
- (iii) Training has been imparted to field engineers including contractors & their staff for capacity building.
- (iv) Regular and structured review of physical and financial parameters are held where the problems posed by the States are addressed.

State-wise and year-wise details of physical and financial target and achievement under PMGSY, including the State of Uttar Pradesh is at **Annexure-III.**

(f): Complaints related to various facets of PMGSY, including that of low quality of roads constructed under PMGSY are received from time to time. As per Programme Guidelines, the execution of road works according to the prescribed quality, is the responsibility of the State Governments, who are implementing the Programme. All such complaints are therefore, referred to the State Quality Coordinators (SQCs) of respective States for taking necessary action and furnishing report. In case an adequate response is not received within the stated time schedule, the National Rural Roads Development Agency (NRRDA) deputes National Quality Monitors (NQMs) and further processing is done on the basis of NQM report. State-wise and Year-wise details of complaints vis-a-vis action taken for the period, 2013-14, 2014-15, 2015-16 & 2016-17 (upto 25th April, 2016) are at **Annexure-IV**.

Annexure - I

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No 809 due for reply on 28.4.2016

Details of Proposals received and cleared in 2015-16 & 2016-17 (Till date)

Sl No	State			Pr	oposed					C	leared			
NU		20	15-16	20	16-17		Total	20	15-16	201	16-17	Т	otal	Reason for pending
		No. of work s	Value Rs. in Crores	No. of work s	Value Rs. in Crores	No. of work s	Value Rs. in Crores	No. of work s	Value Rs. in Crores	No. of work s	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Punjab	149	952.92			149	952.92	131	867.86			131	867.86	-
2	Madhaya Pradesh	2151	2958.21	627	1226.77	2778	4184.98	1764	2402.77			1764	2402.77	Balance proposals of 2015-16, clearance under process Pre-EC held on 12.04.2016 for 2016-17 proposals. Compliance awaited from the State.
3	Jharkhand	19	19.51	669	1182.05	688	1201.56	19	33.69			19	33.69	State has not fully uploaded the proposals on OMMAS.
4	Jharkhan (IRCON)			171	332.02	171	332.02							Clearance under process.
5	Kerala	117	470.78			117	470.78	1	3.04			1	3.04	Assembly election, Modal code of conduct exist.
6	Chhatisgar h	299	670.25	318	841.5	617	1511.75			299	670.25	299	670.25	Pre-EC held on 12.04.2016 for 2016-17 proposals. Compliance awaited from the State.
7	Gujarat	44	61.06			44	61.06			44	50.81	44	50.81	-
8	Rajasthan	1468	1617.62			1468	1617.62			1467	1611.92	1467	1611.92	-
9	Tamil Nadu	598	846.26			598	846.26							Assembly election, Modal code of conduct exist.
10	Himachal Pradesh	190	732.18			190	732.18							Empowered Committee meeting held on 11.04.2016. Clearance under process

11	Odisha	494	1280.66	1485	3035.67	1979	4316.33							Empowered Committee meeting held on 28.03.2016. Clearance under process
12	Utharakha nd	189	1096.17			189	1096.17							Empowered Committee meeting held on 29.03.2016. Clearance under process
13	West Bengal	71	337.43			71	337.43							DPR observations sent to State. Compliance awaited from the State Government.
14	Tripura			43	120.03	43	120.03							DPR observations sent to State. Compliance awaited from the State Government.
15	Jammu and Kashmir			586	3504.28	586	3504.28							State has not fully uploaded the proposals on OMMAS.
	Total	5789	11043.05	3899	10242.32	9688	21285.37	1915	3307.36	1810	2332.98	3725	5640.34	

Annexure-II

Annovuro ro	forrad in rank	v to part (a) &	(h) of I ok	Sahha Unctarr	ad Onestic	n No 809 due f	or ronly or	28 / 2016		Annexure-11
Amiexure re	ierreu in repi	y to part (a) &				re under PMG		20.4.2010		
State	2011-12		2012- 13	ise release and	2013-14	re under 1 WG	2014-15		2015-16	
	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure
Andhra Pradesh	607.47836	291.75	0.00	205.66	5.00	152.56	32.98	330.25	379.20	411.53
Arunachal Pradesh	214.2693	173.37	455.18	310.54	8.00	249.36	345.92	362.68	375.00	390.81
Assam	1682.8374	1312.18	154.27	522.78	240.49	699.01	316.07	538.22	347.82	475.20
Bihar	3374.2512	2847.08	1326.58	1992.21	850.83	1844.95	1548.16	2259.30	2781.00	1776.87
Chattisgarh	801.50899	244.35	0.00	281.41	0.00	713.58	270.75	925.18	498.00	759.94
Goa	0	0	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00
Gujarat	66.585	150.55	125.74	99.54	519.24	477.40	418.77	685.91	474.10	793.66
Haryana	60	60.8	0.00	36.53	0.00	8.19	218.96	383.83	304.70	291.81
Himachal Pradesh	310.3	119.17	0.00	55.19	0.00	148.13	99.40	215.04	268.40	315.88
Jammu & Kashmir	762.1001	508.43	266.33	459.69	523.24	534.01	416.60	422.73	488.00	258.39
Jharkhand	860.74213	323.23	105.96	325.61	21.86	539.55	249.48	785.02	865.00	552.44
Karnataka	0	256.62	24.60	16.63	5.00	7.68	237.00	411.23	140.80	279.40
Kerala	200	58.07	1.50	57.3	1.50	121.15	151.41	190.59	151.00	160.16
Madhya Pradesh	1138.0471	894.17	242.88	741.11	615.00	1393.07	708.00	1667.32	1122.00	1798.39
Maharashtra	796.00957	546.05	0.00	153.4	0.00	383.50	212.53	540.37	553.30	622.66
Manipur	177.53	166.52	186.14	92.66	4.03	139.67	100.00	173.94	299.80	284.70
Meghalaya	38	27.68	50.00	32.46	0.00	37.70	62.56	83.24	150.70	119.31
Mizoram	93.625	85.47	71.82	41.95	0.00	26.60	54.74	72.35	50.90	44.11
Nagaland	11	12.26	194.88	109.83	0.00	77.45	58.99	50.47	4.00	30.42
Orissa	1969.9527	1235.78	87.25	1188.92	758.92	1605.72	1051.50	1666.10	1382.70	1857.50
Punjab	164.61	61.49	169.66	238.16	117.68	295.61	310.21	285.03	221.10	236.52
Rajasthan	667.76	247.63	151.90	573.85	427.06	718.35	425.66	649.97	559.90	776.33
Sikkim	80	13.93	193.62	86.73	1.97	90.57	94.59	94.50	68.60	121.01
Tamil Nadu	160	211.36	77.72	21.13	343.48	383.39	239.65	580.72	205.00	98.03

Tripura	229.79117	230.22	338.59	189.79	98.83	232.76	187.36	322.83	274.83	250.36
Uttar Pradesh	213.76591	194.84	10.00	98	511.93	824.25	638.70	1002.26	1110.35	1083.39
Uttarakhand	300.32	255.48	151.24	32.39	0.00	260.64	314.92	425.17	409.20	455.24
West Bengal	828.90185	417.93	3.08	423.28	306.17	1130.44	1193.80	1414.20	1427.58	1259.84
Telangana							0.88		273.73	281.45
Total	15809.386	10946.41	4388.91	8386.75	5360.24	13095.29	9959.58	16538.45	15186.71	15785.36

Annexure-III

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No 809 due for reply on 28.4.2016

Physical and financial progress under PMGSY

			201	3-14	sicai anu m			415			201	5-16	
s.n o	State	Leng	th (Km)		No. of oitations	Leng	th (Km)		No. of oitations	Leng	th (Km)	Hab	No. of oitations
		Targ et	Length complet ed	Targ et	Habitati ons connecte d	Targ et	Length complet ed	Targ et	Habitati ons connecte d	Targ et	Length complet ed	Targ et	Habitati ons connecte d
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	475	191.58	34	0	514	595.13	20	394	600	849.73	65	104
2	Arunachal Pradesh	340	489.04	4	16	450	546.58	14	1	511	512.67	26	31
3	Assam	650	957.96	160	257	720	869.81	228	284	810	477.63	338	179
4	Bihar	3840	3163.86	930	1225	2900	3631.92	1590	2158	4000	3730.09	2311	1777
5	Chattisgarh	1900	1292.05	235	896	620	2648.14	165	975	1950	1859.48	975	521
6	Goa *	0	0.00	0	0	-	0.00	0	0	0	0.00	0	0
7	Gujarat	200	896.29	42	375	990	1892.16	52	82	2000	1670.68	59	34
8	Haryana	30	3.28	0	0	355	633.39	0	0	390	318.99	0	0
9	Himachal Pradesh	550	134.49	40	0	260	484.96	35	85	650	755.31	78	37
10	Jammu & Kashmir	1285	891.79	100	143	750	934.66	50	108	975	488.11	130	53
11	Jharkhand	1880	1030.73	340	362	703	1750.32	330	769	1340	1346.24	910	749
12	Karnataka	90	211.43	0	0	650	627.68	0	6	715	831.23	0	1
13	Kerala	240	192.46	6	5	348	345.74	7	5	310	363.94	11	5
14	Madhya Pradesh	3350	3006.27	400	411	2100	5180.92	495	1278	4433	4453.23	1560	1087
15	Maharashtr a	440	448.88	15	0	550	499.97	10	33	780	892.13	90	71

16	Manipur	160	533.12	15	67	236	300.01	10	32	390	543.82	26	33
17		40	23.68	5	14	105	44.59	15	11	130	193.29	20	22
	Meghalaya												
18	Mizoram	50	77.28	2	18	115	48.60	5	1	104	136.54	6	2
19	Nagaland	190	293.20	1	0	160	215.30	1	0	175	129.00	6	0
20	Odisha	3460	3063.22	400	700	2400	3842.68	542	1287	3055	3779.98	1430	1065
21	Punjab	340	730.38	2	6	650	737.46	0	0	650	545.00	0	0
22	Rajasthan	1580	2290.31	184	579	1550	3233.33	302	1254	2600	2420.75	1053	798
23	Sikkim	175	99.36	10	19	100	120.92	5	13	156	344.50	13	48
24	Tamil Nadu	685	747.94	5	0	379	1965.28	0	14	1200	318.38	20	0
25	Tripura	170	291.46	20	85	250	239.42	50	78	250	352.12	10	57
26	Uttar Pradesh	2320	1109.79	130	0	1445	2000.34	120	0	2500	5032.15	104	99
27	Uttarakhan d	500	405.16	30	26	625	714.62	42	71	900	1191.06	91	91
28	West Bengal	2010	2741.38	390	1356	1850	2232.88	600	1860	1750	2398.48	800	407
29	Telangana									325	514.83	45	62
G	Frand Total	2695	25316.3	3500	6560	2177	36336.8	4688	10799	3364	36449.3	1017	7658
		0	9			5	1			9	3	7	

Annexure-IV (a)

Annexure referred to in reply to Part (f) of Lok Sabha Unstarred Q. No. 809 due for reply on 28.4.2016

Complaints received in NRRDA during 2013-2014

		Complaints	received	ın NKKDA	during 20	013-2014					
Sl N	State	Complaint s received	Sent to State	State Monitors (NQMs)							
0			enquir	d	under	Satisfactor	Found Unsatisfactor				
			y and action	NQMs for enquiry	enquir y	y	y				
1	Andhra Pradesh	-	-	-	-	-	-				
2	Arunachal Pradesh	1		1	0		1				
3	Assam	2		2			2				
4	Bihar	12	2	10		2	8				
5	Chhattisgar h	1		1		1					
6	Gujarat	1		1	0	1					
7	Haryana	-	-	-	-	-	-				
8	Himachal Pradesh	-	-	-	-	-	-				
9	Jammu & Kashmir	1		1	0	1					
10	Jharkhand	4		4	0	1	3				
11	Karnataka	0		0							
12	Kerala	1		1			1				
13	Madhya Pradesh	3		3	0	2	1				
14	Maharasthr a	3		3	0	1	2				
15	Manipur	-	-	-	-	-	-				
16	Meghalaya	-	-	-	-	-	-				
17	Mizoram	-	-	-	-	-	-				
18	Nagaland	-	-	-	-	-	-				
19	Odisha	2		2	0	2					
20	Punjab	-	-	-	-	-	-				
21	Rajasthan	-	-	-	-	-	-				
22	Sikkim	-	-	-	-	-	-				

23	Tamil Nadu	-	-	-	-	-	-
24	Tripura	1		1	0		1
25	Uttar	8		8	0	6	2
	Pradesh						
26	Uttarkhand	-	-	-	-	-	-
27	West Bengal	2		2		2	
	Total	42	2	40	0	19	21

Annexure-IV (b)

Annexure referred to in reply to Part (f) of Lok Sabha Unstarred Q. No. 809 due for reply on 28.4.2016

Complaints received in NRRDA during 2014-2015

CI	State	Complein	Com4	Cons		al 4hananah aa	
SI N	State	Complain ts	Sent to	Case	es enquire	ed through m	ionitors
0		received	State for enquir y and action	Complain ts investigat ed through NQMs	cases under enquir y	Found Satisfacto ry	Found Unsatisfacto ry
1	Andhra Pradesh	-	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	2	2	0	-	0	0
4	Bihar	18	11	7	-	4	3
5	Chhattisgarh	1	1	0	-	0	0
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal Pradesh	1	1	0	-	0	0
10	J & K	2	0	2	-	2	0
11	Jharkhand (State)	1	0	1	-	0	1
12	Jharkhand(CA s)*	1	0	1	-	0	1
13	Karnataka	-	-	-	-	-	-
14	Kerala	-	-	-	-	-	-
15	Madhya Pradesh	1	1	0	-	0	0
16	Maharashtra	4	4	0	-	0	0
17	Manipur	1	0	1	-	0	1
18	Meghalaya	-	-	-	-	-	-
19	Mizoram	-	-	-	-	-	-
20	Nagaland	-	-	-	-	-	-
21	Orissa	-	-	-	-	-	-
22	Punjab	3	3	0	-	0	0

23	Rajasthan	1	0	1	-	0	1
24	Sikkim	1	0	1	-	1	0
25	Tamil Nadu	-	-	-	-	-	-
26	Telangana	-	-	-	-	-	-
27	Tripura	-	-	-	-	-	-
28	Uttar Pradesh	20	11	9	-	5	4
29	Uttarakhand	1	0	1	-	0	1
30	West Bengal	3	2	1	-	1	0
·	Total	61	36	25	0	13	12

Annexure-IV (c)

Annexure referred to in reply to Part (f) of Lok Sabha Unstarred Q. No. 809 due for reply on 28.4.2016

		~ .		28.4.2016	• • • • • • • • • • • • • • • • • • • •		
~		Complaints r	T.				
SI N	State	Complain ts	Sent to	Case	es enquire	ed through m	onitors
0		received	State for enquir y and action	Complain ts investigat ed through NQMs	cases under enquir y	Found Satisfacto ry	Found Unsatisfacto ry
1	Andhra Pradesh	-	-	-	-	-	-
2	Arunachal Pradesh	4	3	1	0	1	0
3	Assam	2	1	1	0	0	1
4	Bihar (State)	15	13	2	0	0	2
5	Bihar (CAs)*	-	-	-	-	-	-
6	Chhattisgarh	5	5	0	0	0	0
7	Goa	-	-	-	-	-	-
8	Gujarat	-	-	-	-	-	-
9	Haryana	1	1	0	0	0	0
10	Himachal Pradesh	1	1	0	0	0	0
11	J & K	2	2	0	0	0	0
12	Jharkhand (State)	6	4	2	0	0	2
13	Jharkhand(CA s)*	-	-	-	-	-	-
14	Karnataka	1	1	0	0	0	0
15	Kerala	-	-	-	-	-	-
16	Madhya Pradesh	5	4	1	0	0	1
17	Maharashtra	3	1	2	0	1	1
18	Manipur	-	-	-	-	-	-
19	Meghalaya	-	-	-	-	-	-
20	Mizoram	-	-	-	-	-	-
21	Nagaland	-	-	-	-	-	-

22	Orissa	3	3	0	0	0	0
23	Punjab	-	-	-	-	-	-
24	Rajasthan	1	1	0	0	0	0
25	Sikkim	-	-	-	-	-	-
26	Tamil Nadu	1	1	0	0	0	0
27	Telangana	-	-	-	-	-	-
28	Tripura(State)	-	-	-	-	-	-
29	Tripura (CAs)*	-	-	-	-	-	-
30	Uttar Pradesh	14	12	2	0	0	2
31	Uttarakhand	2	2	0	0	0	0
32	West Bengal	3	3	0	0	0	0
	Total	69	58	11	0	2	9

^{*} Central Agencies

Annexure-IV (d)

Annexure referred to in reply to Part (f) Lok Sabha Unstarred Q. No. 809 due for reply on 28.4.2016

Complaints received in NRRDA during 2016-2017 (upto 25th April, 2016)

	Complaints received in NRRDA during 2016-2017 (upto 25th April, 2016)								
Sl	State	Complain ts received	Sent to State for enquir y and action	Cases enquired through monitors					
N o				Complain ts investigat ed through NQMs	cases under enquir y	Found Satisfacto ry	Found Unsatisfacto ry		
1	Andhra Pradesh	-	-	-	-	-	-		
2	Arunachal Pradesh	-	-	-	-	-	-		
3	Assam	-	-	-	-	-	-		
4	Bihar (State)	-	-	-	-	-	-		
5	Bihar (CAs)*	-	-	-	-	-	-		
6	Chhattisgarh	-	-	-	-	-	-		
7	Goa	-	-	-	-	-	-		
8	Gujarat	-	-	-	-	-	-		
9	Haryana	-	-	-	-	-	-		
10	Himachal Pradesh	-	-	-	-	-	-		
11	J & K	-	-	-	-	-	-		
12	Jharkhand (State)	-	-	-	-	-	-		
13	Jharkhand(CA s)*	-	-	-	-	-	-		
14	Karnataka	-	-	-	-	-	-		
15	Kerala	-	-	-	-	-	-		
16	Madhya Pradesh	1	1	0	0	0	0		
17	Maharashtra	-	-	-	-	-	-		
18	Manipur	-	-	-	-	-	-		
19	Meghalaya	-	-	-	-	-	-		
20	Mizoram	-	-	-	-	-	-		
21	Nagaland	-	-	-	-	-	-		

22	Orissa	-	-	-	-	-	-
23	Punjab	-	-	-	-	-	-
24	Rajasthan	-	-	-	-	-	-
25	Sikkim	-	-	-	-	-	-
26	Tamil Nadu	-	-	-	-	-	-
27	Telangana	-	-	-	-	-	-
28	Tripura(State)	-	-	-	-	-	-
29	Tripura (CAs)*	-	-	-	-	-	-
30	Uttar Pradesh	-	-	-	-	-	-
31	Uttarakhand	-	-	-	-	-	-
32	West Bengal	-	-	-	-	-	-
	Total	1	1	0	0	0	0

^{*} Central Agencies